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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CS(COMM) 1006/2025 and I.A. 23754/2025 and I.A. 23756/2025

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Advocate, Mr. Dayan Krishnan, Sr. Advocate with Mr. Adarsh Ramanujan, Mr. Anvkrit Gupta, Mr. Shreyas Maheshwarwi and Ms. Ayushi Saxena, Advocates.

versus

SAP INDIA PRIVATE LIMITED & ANR.

.....Defendants

Through: Mr. Sumit Pushkar, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advocates for D1.

Mr. Madhan Suri and Ms. Akansha Singh, Advocates for D2.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

27.02.2026

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List on 16.03.2026 and 20.03.2026.

VIKAS MAHAJAN, J

FEBRUARY 27, 2026/jg